

of it, especially when a coach is to be put out on the 2nd October 1955.

May I know if similar coaches are also manufactured in other railway workshops? If so, how do the costs compare?

SHRI O. V. ALAGESAN: The integral type of coach is not manufactured elsewhere, either in the H. A. L. or in the other railway workshops.

SHRI H. C. DASAPPA: Of the materials that have gone into the production of these coaches, what percentage is manufactured locally and what percentage is imported from outside?

SHRI O. V. ALAGESAN: The first few coaches will be made out of assemblies made in the Schlieren Works in Switzerland. After one or two years, the percentage of components manufactured in Perambur will increase. To that extent, the components to be imported from the Schlieren Works will decrease.

SHRI H. C. DASAPPA: When shall we be in the happy position of manufacturing all the components at Perambur itself?

SHRI O. V. ALAGESAN: Perhaps in the third or fourth year of production.

SHRI LALCHAND HIRACHAND DOSHI: Will the hon. Minister please place on the Table the programme that has been chalked out for the manufacture of parts and components?

SHRI O. V. ALAGESAN: It has been decided roughly that so many coaches will be made up of parts imported from the Schlieren Works and so many of Indian parts in the first year, second year and so on.

SHRI M. VALIULLA: When will the Factory go into production?

SHRI O. V. ALAGESAN: It starts production now and will reach the full capacity in the course of four or five years.

बाल पक्षाघात की बीमारी

*५२६. श्री कृष्णकान्त व्यास : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगी कि :

(क) विभिन्न राज्यों में पिछले पांच वर्षों में कितनों को बाल पक्षाघात की बीमारी हुई ;

(ख) इस काल में इस रोग से कितनी माँतें हुई ?

†[INCIDENCE OF POLIO

*539. SHRI KRISHNAKANT VYAS: Will the Minister for HEALTH be pleased to state:

(a) the total number of Polio cases in the various States during the last five years; and

(b) the number of deaths that took place during this period as a result of this disease?]

स्वास्थ्य उपमंत्री (श्रीमती एम० चन्द्रशेखर) :

(क) देश-व्यापी आधार पर पोलियो बीमारी का पता लगाने के लिये सरकार ने अभी कोई विशेष सर्वे नहीं की है। फिर भी एक विवरण सभा की मंजूर पर रख दिया गया है इसमें पिछले पांच सालों में भिन्न-भिन्न राज्यों के अस्पतालों में दाखिल किये गये इस बीमारी के रोगियों की संख्या दी हुई है। [वीसए परीशद १०, अनुपत्र संख्या १०९]

(ख) १९५१, १९५२ और १९५३ में कुल माँतें क्रमशः १,६२३, १,१०६ और ४६ हुई। बाद के सालों की जानकारी प्राप्त नहीं है।

†[THE DEPUTY MINISTER FOR HEALTH (SHRIMATI M. CHANDRASEKHAR): (a) Government have not so far conducted any specific surveys to ascertain the incidence of poliomyelitis on a country-wide basis. However, a statement showing the number of cases of Poliomyelitis admitted to hospitals in different States during the past 5 years is laid on the Table of the

†English translation.

Sabha. (See Appendix X, Annexure No. 101).

(b) The total number of deaths reported during the years 1951, 1952, 1953 was 1,623, 1,109 and 49 respectively. Information for subsequent years is not available.]

श्री कृष्णकान्त व्यास : क्या मैं यह जान सकता हूँ कि विश्व स्वास्थ्य संघ के दल ने इस बीमारी की रोकथाम के लिये कोई सिफारिशें की हैं ? यदि की हैं, तो क्या उन्हें मंजूर किया गया है ?

राजकुमारी अमृतकौर : जी नहीं, हमारे पास कोई खास सिफारिश इस बारे में नहीं आई है ।

श्री कृष्णकान्त व्यास : क्या विश्व स्वास्थ्य संघ ने इस बीमारी को रोकने के लिये धन या जन की कोई सहायता की है ?

राजकुमारी अमृतकौर : जी नहीं । इसके बारे में सिर्फ शोधन के लिये हमें कुछ रुपया मिला है ।

श्री कृष्णकान्त व्यास : क्या भारत के किसी डाक्टर ने इस बीमारी की रोकथाम के लिये कुछ पता लगाया है ?

राजकुमारी अमृतकौर : जी नहीं ।

MR. CHAIRMAN: Question hour is over.

12 NOON

WRITTEN ANSWERS TO QUESTIONS

REPRESENTATION FROM TALCHER COAL-FIELD WORKERS' UNION

*515. SHRI S. N. DWIVEDY: Will the Minister for LABOUR be pleased to state:

(a) whether Government have received any representation from

Talcher Coalfield Workers' Union regarding violation of Labour laws by Talcher Coalfields Limited; and

(b) if so, what steps have been taken on the representation?

THE DEPUTY MINISTER FOR LABOUR (SHRI ABID ALI): (a) Yes; the Union has complained of the violation of the Industrial Disputes Act 1947, the Mines Act, 1952 and the Coal Mines Bonus Scheme by the Talcher Coalfields Limited;

(b) The matter is being investigated.

IDENTITY CARDS-cum-RAILWAY PASSES ISSUED TO MEMBERS OF PARLIAMENT

*516. SHRI RAGHAVENDRARAO: Will the Minister for RAILWAYS be pleased to state whether the Identity Cards-cum-Railway passes issued to Members of Parliament are accompanied by concessions given to Railway pass-holders in other capacities?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): No, Sir.

CULTIVATION OF LONG STAPLE COTTON

*519. DR. RADHA KUMUD MOOKERJI: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to the replies given to the supplementary questions asked in connection with Starred Question No. 141 on the 7th March 1955, and state:

(a) whether Government have examined the question of reintroducing the scheme for the cultivation of long staple cotton in West Bengal which had been abandoned; and

(b) if so, the decision which Government have arrived at in the matter?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) The question is still under examination.

(b) Does not arise.